

Notices are issued to
both the S.D.s on
15-11-94

No

Date - 13-12-94

Mr. M. B. Agaste, Counsel for
applicant.

Mr. R. Darda, Counsel for respondents.

Shri Agaste states that in view of
our order and decision in O.A.

No. 804/91 decided on 9-12-94

which covers the points which he has

~~ought~~ raised the controversy would
not survive in the light of the
observations in that judgment.

The O.A. is dismissed.

No order as to costs.

M.R. Kolhatkar
(M.R. Kolhatkar)
M(A)

(M.S. Deshpande)
V.C.

Order/Judgement despatched
to Appellate Court (s)
on 29/12/94

9/1/95